

Annexure – 4

Name of the corporate debtor: Blu- Smart Mobility Tech Private Limited; Date of commencement of CIRP: 14.10.2025; List of creditors as on: 02.01.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	BLU Smart Mobility Limited	U74999GJ2018PL C104895	28-10-2025	784886943.84	0.00	Financial Creditor (Others)	0.00	Yes	0.00	0.00	0.00	0.00	784886943.84	Under verification as additional information is awaited
2	Betterplace Safety Solution Private Limited	U74900KA2015PT C078053	22-11-2025	1378157.00	0.00	Financial Creditor (Others)	0.00	No	0.00	0.00	0.00	0.00	1378157.00	Under verification as additional information is awaited
				786265100.84	0.00		0.00		0.00	0.00	0.00	0.00	786265100.84	

Claims have been provisionally collated/admitted based on the documents and declarations submitted, in accordance with the Insolvency and Bankruptcy Code, 2016 and other available records of the corporate debtor. The collated/admitted amounts are subject to revision upon verification of records and receipt of additional supporting documents, as per applicable provisions.